

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 31st July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 265 of 2013 &
IA Nos-357 of 2013, 110 of 2014**

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Appeal No. 266 of 2013 &
IA Nos-358 of 2013,**

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aditya Panda

**Counsel for the Respondent (s): Mr. Pradeep Misra and
Mr. Manoj Kumar Sharma for R.1**

ORDER

Post the matter for hearing on **27.08.2014**. In the meantime,
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**